

ITEM NO.1501

COURT NO.9

SECTION IV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 11871/2014

THE STATE OF PUNJAB & ORS.

Appellant(s)

VERSUS

JASWANT SINGH

Respondent(s)

[HEARD BY: HON. J.K. MAHESHWARI AND HON. K.V. VISWANATHAN, JJ.]

WITH

C.A. No. 11634/2014 (IV)

Date : 05-09-2023

These appeals were called on for pronouncement of judgment today.

For Appellant(s)

Mr. Karan Sharma, AOR

For Respondent(s)

Mr. Yadav Narender Singh, AOR

Mr. Jagdish Parshad, Adv.

Mr. Mayank Kumar Singh, Adv.

Mr. Manu Prakash Uphadhyay, Adv.

Hon'ble Mr. Justice J. K. Maheshwari pronounced the judgment of the Bench comprising His Lordship and Hon'ble Mr. Justice K. V. Viswanathan.

The appeals are allowed in terms of the signed reportable judgment.

(NIDHI AHUJA)

AR-cum-PS

[Signed reportable judgment is placed on the file.]

(VIRENDER SINGH)

BRANCH OFFICER